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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P.(I) (COMM.) 206/2016

DAIICHI SANKYO COMPANY LIMITED .....Petitioner

Through: Mr. Arvind Nigam, Senior Advocate with Mr. Giriraj Subramanium, Mr. Nabik Syam, Ms. Samridhhi Hota, Ms. Anindita Barman, Ms. Astha Ahuja, Ms. Shrya Hoon, Mr. Tanmay Arora and Mr. Aman Acharya, Advocates.

versus

MALVINDER MOHAN SINGH & ORS. .....Respondents

Through: Mr. Shankh Sengupta, Mr. Sujoy Sur, Mr. Shreyash Sharma, Mr. Albert Sebastian and Ms. Snigdha Pal, Advocates for R-21 and R-22.

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+ O.M.P.(EFA)(COMM.) 6/2016

DAIICHI SANKYO COMPANY, LIMITED .....Decree Holder

Through: Mr. Arvind Nigam, Senior Advocate with Mr. Giriraj Subramanium, Mr. Nabik Syam, Ms. Samridhhi Hota, Ms. Anindita Barman, Ms. Astha Ahuja, Ms. Shrya Hoon, Mr. Tanmay Arora and Mr. Aman Acharya, Advocates.

versus

MALVINDER MOHAN SINGH AND ORS.....Judgement Debtors

Through: Mr. Bheem Sain Jain and Mr. Akash Madan, Advocates for DBS Bank and Lakshmi Villas Bank.

Mr. Rajiv Nagar, Senior Advocate with Mr. Sanjeev Sharma, Mr. Vaibhav Kakkar and Ms. Sanya Sud, Advocates for Fortis Healthcare.

Ms. Shally Bhasin, Mr. Prateek Yadav and Ms. Jyotsna Punshi, Advocates for R-21 and R-23.

O.M.P.(I) (COMM.) 206/2016 and connected matter

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## CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

**%** 

ORDER 25.04.2025

List on 28.04.2025.

JYOTI SINGH, J

**APRIL 25, 2025/YA** 

O.M.P.(I) (COMM.) 206/2016 and connected matter

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